

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A No.205/94

O.A No.205/1994

Tuesday this the 1st day of March, 1994.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

C.A.Sankaranarayanan,
Electrical Fitter Grade II, C.B.C.,
Electrical Wing,
Southern Railway, Podannur.

.. Applicant

By Advocate Mr.P.Santhosh Kumar

vs.

1. Union of India, represented by the
General Manager, Southern Railway,
Madras.

2. The Divisional Personnel Officer,
Southern Railway, Palakkad.

3. Electrical Foreman,
Southern Railway,
Podannur.

.. Respondents

By Advocate Mr.George Joseph

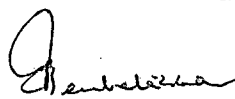
ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

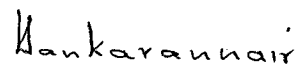
Applicant approached this Tribunal stating that a relaxation of rules in force between 27.1.93 and 8.3.93 should benefit him also, though he put forward his claim for appointment only on 27.4.93. Learned counsel for applicant submits that the applicant would like to withdraw the application and move the Chief Personnel Officer for reliefs. We grant leave without expressing any opinion on merits.

2. Application is dismissed as withdrawn. No costs.

Dated the 1st March, 1994.



P.V.VENKATAKRISHNAN
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN